[English]

215

Policy to Penalise Managements and Financial Institutions Responsible for Making Industries Sick

4625. SHRI SANAT KUMAR MAN-DAL: Will the Minister of FINANCE be pleased to state:

- (a) whether Government have by now worked out their policy to penalise managements and financial institutions responsible for making industries sick; and
- (b) if so, the broad outlines thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Necessary legislation to deal with various aspects of industrial sickness is presently under consideration of the Government.

Export of Coir and Coir Products

4626. SHRI THAMPAN THOMAS: Will the Minister of SUPPLY AND TEXTILES be pleased to state:

- (a) the quantity and value of export of coir and coir products during each of the past three years;
- (b) the export incentives given by Government to the exporters of coir and coir products; and
- (c) the steps Government propose to take to increase the export of coir and coir products?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SING.1):
(a) The export of coir and coir products during the last three years has been as follows:

Year	Quantity (Tonnes)	Value (Rs. in crores)
1982-83	30133	26.17
1983-84	27949	24.34
1984-85	25725 (provisional)	25.59 (provisional)

- (b) Cash Compensatory Support and Import Replenishment is available on exports of certain coir products. Duty Drawback for various inputs that go into the manufacture of certain coir export products is also allowed Besides, the Government have fixed differential in floor price for small and large value contracts with a view to promote bulk exports of coir items.
- (c) Steps proposed for improving exports of coir and coir products from India include upgradation of production techniques, product development, stepping up publicity for Indian coir and coir products and participation in Fairs abroad.

New Public Sector Industries in Karnataka

4627. SHRI V. S. KRISHNA IYER: Will the Minister of FINANCE be pleased to state:

- (a) the number of new public industries of Government of India started during the past three years in the country; and
- (b) how many of them are located in Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). As per available information in the Public Enterprises Surveys for the respective years, during the years 1981-82, 1982-83 and 1983-84 a total of 17 Central public sector undertakings were established in the country including those taken-over from the private sector. Of these two undertakings are located in Karnataka with their head office/registered office in that State.

Smuggling of Foodgrains to China

4628. SHRI RAM RATAN RAM: SHRI M. RAGHUMA REDDY:

Will the Minister of FINANCE be pleased to state:

(a) whether it has come to the notice of Government that there has been smuggling of foodgrains on a very large scale from India to China from the border areas of Kumaon hills;